

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1265 OF 2006

BABLI @ RAJWANTI

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With appln(s) for bail and office report)

Date: 19/01/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI  
HON'BLE MR. JUSTICE A.K. PATNAIK

For Appellant(s)

Mr. K.B. Sinha, Sr. Adv.  
Ms. Kanwaljit Kochhar, Adv.  
Ms. Kusum Chaudhary, Adv.

For Respondent(s)

Ms. Naresh Bakshi, Adv.  
Mr. Kamal Mohan Gupta, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Not to be taken up today and tomorrow.

(KALYANI GUPTA)  
SR. P.A.

(PHOOLAN WATI ARORA)  
COURT MASTER